



**Central Administrative Tribunal
Principal Bench**

**OA No. 213/2019
MA No. 239/2019
MA No. 240/2019**

New Delhi, this the 10th day of February, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Balbir Chand
S/o Sh. Kehar Singh
H.No. 17 C, 2nd Floor, JU Block
Janta Flats, Uttri Pitampura, Delhi-110034.

...Applicant

(By Advocate : Mr. Jawahar Narang & Mr. Prashant)

Versus

1. Union of India through
The Secretary Post, Dak Bhawan, Sansad Marg, New Delhi.
2. The Postmaster General
Delhi Circle, Meghdoot Bhawan, New Delhi.
3. The Senior Superintendent of Post Offices
New Delhi Central Division
Meghdoot Bhawan, New Delhi – 110001.

..... Respondents

(By Advocate : Mr. Manish Kumar)

ORDER (ORAL)

Mr. S.N. Terdal :

When the matter is taken up for consideration, counsel for the applicant submitted that in view of the order No. C-17015/04/2017-VP dated 21.08.2019 passed by the respondents, this OA has become infructuous. Hence, the OA is dismissed as having become infructuous. In view of the same, all the pending MAs are also disposed of.

**(Mohd. Jamshed)
Member (A)**

**(S.N. Terdal)
Member (J)**

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